

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3129  
ANSWERED ON:12.03.2003  
REPRESENTATION BY COAI  
ADHIR RANJAN CHOWDHURY;SHYAMA SINGH

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Cellular Operators Association of India (COAI) has represented to TRAI that WLL Companies are misleading public as reported in the Hindustan Times dated February 7, 2003;
- (b) if so, the facts thereof;
- (c) whether the COAI has urged the Government and TRAI to take suitable action in this regard; and
- (d) if so, the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRIMATI S MAHAJAN)

(a) to (d): Sir, Cellular Operators Association of India (COAI) on behalf of the Cellular Operators has inter-alia represented against the way the Private Basic Service Operators are advertising and providing the service to their subscribers using Wireless in Local Loop (WLL) equipment. This matter was also brought to the notice of Telecom Disputes Settlement and Appellate Tribunal (TDSAT) during hearing of a Petition. The matter is sub-judice.